



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.01.2024

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 22nd January, 2024 will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|-----------|---|---|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 701 of 2023 (With Defects) (PH) | Pawan Kumar Manguturam Bairagra Vs. Encore Asset Reconstruction Company Ltd. | Avi Tandon | Tushar John Saumya Gupta Sumesh Dhawan Vatsala Kak Shaurya Shyam Gaurav Mitra |
| 2. | Comp. App. (AT) (Ins) No. 1395 - 1397 of 2023 (PH) | Sarda Energy and Minerals Ltd. Vs. Ashish Arjunkumar Rathi & Ors. With | Mahesh Agarwal | Shikhar Mittal Madhav Kanoria |
| 3. | Comp. App. (AT) (Ins) No. 1445 of 2023 (PH) | Vantage Point Asset Management Pte. Ltd. Vs. Ashish Arjunkumar Rathi & Anr. With | Ajay Shaw | Srideepa Bhattacharya Neha Shivhare-R2 Bishwajit Dubey Somesh Srivastava Ramakant Rai-R1 |

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| 4. | Comp. App. (AT) (Ins) No. 1535 of 2023 (PH) | Ashish Arjunkumar Rathi Resolution Professional Of Sks Power Generation (Chhattisgarh) Ltd. Vs. Torrent Power Ltd. & Ors. | Aditya | Pooja Mahajan |
| 5. | Comp. App. (AT) No. 217 of 2023 & I.A. No. 5298 of 2023 (PH) | Mrs. Urmila Bairagra Vs. Bairagra Builders Pvt. Ltd. & Ors. | Ansupam Kishore | Tushar John S. Gupta Arjun Maheshwari- R1 |
| 6. | Comp. App. (AT) No. 185 of 2023 | Axis Finance Ltd. Vs. Zee Entertainment Enterprises Ltd. & Ors. With | Anuj P. Agarwala | Nitesh Jain Rajat Jariwal Vatsala Kumar Abhishek Iyer-R1 Anirudh Das Aditya Tyagarajan Arjun Pall-R2 & R3 |
| 7. | Comp. App. (AT) No. 191 & 192 of 2023 | IDBI Bank Ltd. Vs. Zee Entertainment Enterprises Ltd. & Ors. | Pratiksha Mishra | Nitesh Jain Rajat Jariwal Abhishek Iyer-R1 Anirudh Das Aditya Tyagarajan Arjun Pall-R2 & R3 |
| 8. | Comp. App. (AT) No. 221 & 222 of 2023 | IDBI Trusteeship Services Ltd. Vs. Subhash Chandra & Ors. | Vikram B. Trivedi | Rajat Jaiswal Nitesh Jain Vatsala Jain Nastassia Khurana |
| 9. | Comp. App. (AT) (Ins) No. 245 of 2022 (PH) | Regional Provident Fund Commissioner EPFO Regional Office Jamshedpur Vs. Mamta Binani Resolution Professional & Ors. | B. B. Pradhan | Mamta Binani in person Surbhi Anand |
| 10. | Comp. App. (AT) (Ins) No. 939 of 2023 (PH) | IDBI Bank Ltd. Vs. Zee Entertainment Enterprises Ltd. | Pratiksha Mishra | Abhijeet Sinha Aman Gandhi Vardaan Bajaj |
| 11. | Comp. App. (AT) (Ins) No. 157 of 2023 | Chemical Suppliers India Pvt. Ltd. Vs. GLS Films Industries Pvt. Ltd. | Nikhil Kr Verma | Tanya Hasija Devika Mathur |

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| 12. | Comp. App. (AT) (Ins) No. 526 of 2023 | Max Estates Ltd. Vs. Amit Agarwal Resolution Professional of Boulevard Projects Pvt. Ltd. & Anr. With | Raunak Dhillon | Pankaj Agarwal Amit Agarwal |
| 13. | Comp. App. (AT) (Ins) No. 585 of 2023 | Acreage Properties Pvt. Ltd. Vs. Boulevard Projects Pvt. Ltd. Through Authorised Representative & Ors. With | Zeba Khair | Raunak Dhillon Madhavi Khanna Madhavi Khanna Nihaad Dewan Pankaj Agarwal |
| 14. | Comp. App. (AT) (Ins) No. 586 of 2023 & I.A. No. 1943, 1945 of 2023 | Ashmeet Singh Bhatia Vs. Boulevard Projects Pvt. Ltd. Through its Resolution Professional & Ors. With | Ridhima Verma | Raunak Dhillon Madhavi Khanna Nihaad Dewan Pankaj Agarwal |
| 15. | Comp. App. (AT) (Ins) No. 759 of 2023 & I.A. No. 2565 of 2023 | New Okhla Industrial Development Authority (Noida) Vs. Amit Agarwal Resolution Professional of Boulevard Projects Pvt. Ltd. & Anr. | Geetanjali Anil Kaushik | Pankaj Agarwal-R1 Abhijeet Sinha Raunak Dhillon Mathavi Khanna Nihaad Dewan-R2 |

By order of Hon'ble Chairperson
-Sd/-
Registrar